

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2205
ANSWERED ON:07.12.2006
WIDENING OF ROADS IN CANTONMENT AREAS OF PUNE
Patil Shri Shrinivas Dadasaheb

Will the Minister of DEFENCE be pleased to state:

- (a) whether roads passing through cantonment areas in Pune are likely to be handed over to the Pune Municipal Corporation for road widening projects;
- (b) if so, the details thereof and stretches of such roads identified by the Defence Estate office of Pune Circle;
- (c) whether the transfer of land to Pune Municipal Corporation would be on ownership basis or lease basis;
- (d) if so, the details thereof; and
- (e) the details of compensation package offered by the Pune Municipal Corporation in lieu of development of these roads?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): The Pune Municipal Corporation has proposed transfer of defence land which is required for widening of Alandi road in Kirkee cantonment, which has also been identified by Defence Estate office of Pune. In lieu of the defence land, the Pune Municipal Corporation has offered land at some sites for exchange.